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C.A.No. 6203 OF 1999
ITEM NO.101COURT NO.11 SECTION-XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6203 OF 1999

ACHINTYA KUMAR SAHA
.....
APPELLANT(S)

:VERSUS:

M/S. NANEE PRINTERS AND ORS.
.....
RESPONDENT(S)

(With Appln.(s) for permission to submit additional documents
and with Office Report)

Date : 22/01/2004 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. S.B. Sanyal, Sr.Adv.
Mr. Ranjit Kumar, Sr.Adv.
Mr. Pijush K. Roy,Adv.
Mr. G. Ramakrishna Prasad,Adv.

For Respondent (s)Mr. Jaideep Gupta, Sr.Adv.
Mr. Rana Mukherjee,Adv.
Mr. Siddharth Gautam,Adv.
Mr. Goodwill Indeevar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. S.B. Sanyal, learned senior counsel for the appellant commenced arguments at 10.35 a.m. and concluded at 2.45 p.m. Thereafter, Mr. Jaideep Gupta, learned senior counsel for the respondents made arguments till 4.00 p.m. when the Court rose for the day. Arguments concluded. Judgment reserved.

(SAROJBALA) (A.S. BISHT) (PROMILA NAGPAL)
P.A.TO ADDL.REGISTRAR COURT MASTER COURT MASTER